## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

IA 153/2017 With C.P. (I.B) No. 39/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2017

Name of the Company:

Standard Chartered Bank Ltd.

V/s.

Essar Steels Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankrupcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE** 

1. Mr. Mihir Thakore Sr. Ads.

2. Mr. Saurabh Soparkar Sr. Adv.

Mr. Keyus Gandhi

Mr. Wisasq Desai

Aelu.

Mr. Raheel Patel

Adv.

1. Mr. Kamal Trivedi, Sr. Adv.

2. Nr. Rashesh Sanjanwala, Sr. Adv.

3-Mr. Sanderp Singli, Adv.

4. Mr. Siddharter Joshi, Adu. for Singhity 10.

Respondent (Fell)

## **ORDER**

Learned Senior Advocate Mr. Kamal Trivedi with Learned Senior Advocate Mr. Rashesh Sanjanwala with Learned Advocate Mr. Sandeep Singhi with Learned Advocate Mr. Siddharth Joshi present for Financial Creditor/ Applicant. Learned Senior Advocate Mr. Mihir Thakore with Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Keyur Gandhi with Learned Advocate Mr. Nisarg Desai with Learned Advocate Mr. Raheel Patel present for Respondent.

Heard further arguments of learned Counsel for Respondent.

for reply arguments of learned Counsel for Applicant, list the matter on 26.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 25th day of July, 2017.